

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 104
CP (IB) No. 19/CB/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

FLYNT Mining LLP

.....Applicant

V/S

Balasore Alloys Ltd.

....Respondent

Order delivered on 25/06/2024

Coram:

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)

Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Bibhu Prasad Das, Adv.

Mr. P. Anup Dash, Adv.

For the Respondent

Mr. Sandeep S. Ladda, Adv.

Mr. Adnan Ansari, Adv.

Ms. Pragya Nawandar, Adv.

ORDER

Ld. Counsel Mr. P. Anup Dash appeared for the Operational Creditor. Ld. Counsel Mr. S.S. Ladda appeared for the Corporate Debtor. Ld. Counsel for O.C once again requested for extending time to file rejoinder. We grant one week time to file the same, lest opportunity stands forfeited.

List the matter on 08.08.2024 for hearing.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N.V. Ramakrishna Badarinath
Member (Judicial)